GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING

LOK SABHA UNSTARRED QUESTION NO. 1301 (TO BE ANSWERED ON 28.06.2019)

BROADCAST AND DISTRIBUTION POLICY

1301. SHRI MANISH TIWARI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

- (a) whether the Government is aware that as per the recommendation of TRAI dated 28 December, 2012 the Companies that are controlled by the Union, State Governments and their Departments are barred from the business of broadcasting and distributing television channels;
- (b) if so, the details thereof and the present status of said recommendation;
- (c) whether it has been accepted by the Government and translated into policy, if so, the details thereof together with the exceptions to the said policy, if any; and
- (d) whether there are any content or distribution entities in the TV space that have been licensed by the Government in the past five years, if so, the details of the said entities and the reasons for doing the same along with the full names and address of their respective promoters?

ANSWER

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRAKASH JAVADEKAR)

- (a) Yes Sir.
- (b) & (c) The Telecom Regulatory Authority of India (TRAI) in its recommendations on 28.12.2012 recommended that Central/State Ministries and Departments, Central/State Government owned companies, Central/State Government undertakings, Joint Ventures of Central/State Government and the private sector and Central/State Governments funded entities should not be allowed to enter into the business of broadcasting and/or distribution of TV channels. Ministry of Information and Broadcasting deliberated the said recommendations in the Inter-Ministerial Committee (IMC) set up to examine TRAI recommendations. The acceptance of the

recommendations and its translation into policy has multi dimensional implications which requires consultation with various stakeholders.

(d) In order to comply with the Order of Hon'ble High Court of Madras dated 20.12.2013 in MP No. 1/2013 in WP No. 34213 of 2013, a provisional Multi-System Operator (MSO) registration was granted to M/s Tamil Nadu Arasu Cable TV Corporation Ltd. (TACTV), a State Government Undertaking, on 17.04.2017 to operate in Tamil Nadu to provide digital cable TV services.

The address of TACTV is as under:

Tamil Nadu Arasu Cable TV Corporation Ltd. Dugar Towers, 6th Floor, No.34, (123), Marshalls Road, Egmore, Chennai-600008.

A list of Promoters of M/s TACTV is annexed.

Annexure

Annexure as referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 1301 to be answered on 28.06.2019.

SI. No.	Name of Promoters	Address
1.	Excellency of Governor	Governor's Secretariat/Governor's Household Office, Raj Bhavan, Chennai-600 022.
2.	Chairman (Vacant)	NIL
3.	Dr. Santosh Babu, IAS,	Principal Secretary to Government, Information Technology Department, Secretariat, Chennai-600 009.
4.	Thiru M.A. Siddique, IAS	Principal Secretary to Government (Expenditure) Finance Department, Secretariat, Chennai-600 009.
5.	Thiru Santosh K Misra, IAS	Commissioner of e-Governance and Chief Executive Officer, Tamil Nadu e-Governance Agncy, 2 nd & 7 th Floor, P.T. LEE Chengalvaraya Naicker Building, Opp to LIC Building, Anna Salai, Chennai-600 002.
6.	Dr. D. Karthikeyan, IAS	Commissioner of Municipal Administration, 6 th Floor, Ezhilagam Annex Building, Kamarajar Promenade, PWD Estate, Chepauk, Triplicane, Chennai-600 005.
7.	Thiru M. Vijayakumar, IAS	Managing Director, Electronics Corporation of Tamil Nadu Ltd., Nandanam, Chennai-600 002.
8.	Dr. P. Sankar, IAS,	Managing Director, Tamil Nadu Arasu Cable TV Corporation Limited (TACTV), Dugar Towers, 6 th Floor, No.34, (123), Marshalls Road, Egmore, Chennai-600 008.
9.	Thiru K. Baskaran, IAS	Director of Rural Development and Panchayat Raj Department, Panagal Maaligai, 4 th Floor,

		Abdul Razzak Street, Saidapet, Chennai-600 015.
10.	Er. S. Shanmugam, BE	Managing Director, Tamil Nadu Transmission Corporation Limited, No.825 Link Road, Anna Salai, Triplicane, Chennai-600 002.
